

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 623  
178/241- 242/ND/2021**

**IN THE MATTER OF:**

**Mr. Vashisht Rai Sharma**

**...APPLICANT**

**Vs.**

**M/s. Kuiper Bio Matrix Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 23.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Mr. Milan Singh Negi and Mr.  
Nikhil Kumar Jha, Advocates**

**For the Respondent**

**:Mr. Karan Luthra, Adv and Ms.  
AarushiTiku, Adv for Respondent  
Nos. 1 to 3**

**For the RoC**

**:Asst. Roc**

**ORDER**

Due to paucity of time, matter is adjourned to **21.02.2023**.

**Sd/-  
(COURT OFFICER)**